

21. Whether any proceeding has ever been commenced or is continuing before the Disciplinary Committee of the Bar Council for alleged professional misconduct:-

Sl. No.	Details of allegations and Proceedings	Finding made by the Disciplinary Committee.

22. Whether any criminal complaint has ever been filed or FIR registered or any criminal proceeding has ever commenced against the applicant advocate:-

Sl. No.	Details of allegations and Proceedings	Finding made by the Court

23. Any additional professional qualification(s), which will further the candidature, including membership of professional societies, awards and honours etc. may be listed in the box below. (Documentary proofs may be attached):

**UNDERTAKING**

- 1) I hereby confirm and declare that the information furnished in the application and in the attached Certificate is true/correct and complete to the best of my knowledge and belief. I have not concealed any relevant information. I am fully aware that if any of the information furnished by me is found to be false/ incorrect, my candidature for the empanelment will be treated as cancelled and matter will be referred to the appropriate authority.
- 2) I also undertake to maintain absolute secrecy about the cases of the EPFO as required under the Act, Rules and Regulations thereunder.
- 3) I also undertake to return all case files and records to the EPFO as and when required by EPFO.
- 4) I agree with the Fee Schedule notified by EPFO.

Signature of Advocate  
Enrolment Number  
Mobile Number

Place and Date:-



APPLICATION NO. ----- (To be filled by EPFO)

**ADDITIONAL INFORMATION SHEET****(To be filled in by existing Panel advocates, applying for fresh empanelment)**

1. Name of the Panel Advocate:-.....
2. Empanelled for Supreme Court/High Court /EPFAT New Delhi  
.....
3. Duration in the Panel:-.....
4. Total No. of cases allotted:-.....
5. No. of cases Decided: -

In favour case title	Against	Remanded back
1.		
2.		

6. No. of cases pending:-.....
7. Details of oldest pending with the advocate:-.....
8. Special achievements, if any:-.....
9. Remarks of applicant advocate, if any:-.....

**(Signature and name of the applicant)****Place:-****Date:-**